

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2273
ANSWERED ON:06.08.2010
GARBAGE TREATMENT PLANTS
Angadi Shri Suresh Chanabasappa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government provides financial and technical assistance to the State Governments for establishing the garbage treatment plants;
- (b) if so, the details thereof; and
- (c) the details of the financial and technical assistance given to various State Governments including Karnataka for the purpose during the last three years and the current year, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Municipal Solid Waste Management is a State Subject and it is the responsibility of the State Government/Urban Local Bodies (ULB) to plan, design, implement, operate & maintain the Solid Waste Management (SWM) system in the urban areas of the country with State plan funds. However, the Ministry of Urban Development (MoUD), Government of India is providing financial assistance to some extent and technical assistance to the State Governments for implementation of the municipal SWM systems including establishment of garbage treatment plants.

Under Urban Infrastructure and Governance (UIG) and Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), SWM is one of the admissible component for grant of Additional Central assistance (ACA). 42 SWM Projects have been approved under UIG with an approved cost of Rs.2245.32 crore with ACA commitment of Rs.1099.15 crore and 56 SWM projects have been approved under UIDSSMT with an approved cost of Rs.342.02 crore. So far Rs.429.49 crore has been released for 42 SWM projects approved under UIG and Rs.144.09 crore for 56 SWM projects approved under UIDSSMT. These projects generally have integrated approach that includes segregation at source, collection, transportation, processing & treatment and disposal of municipal solid waste.

The Ministry of Environment & Forests, Government of India, has notified the 'Municipal Solid Waste (Management and Handling) Rules, 2000' which has specific directives to the urban local bodies for proper and scientific management of municipal solid waste including segregation of waste at source, door-to-door collection, processing, treatment and disposal of waste including recycling and reuse of waste.

The MoUD has published a Manual on Municipal Solid Waste Management in May, 2000 to assist ULBs in management of municipal solid waste. The Manual provides detailed guidelines/methodology for planning, designing, executing and operation & maintenance of SWM schemes. The Ministry has also prepared policy, strategy and action plan for promoting "Integrated Plant Nutrient Management" using city compost along with chemical fertilizers in the area of agriculture, horticulture, plantation crops, forestry, and create market demand & supply mechanism for city compost within 50 km radius of all ULBs and their compost plants.

(c): Details of financial assistance given state-wise during last three years and current year under UIG & UIDSSMT of JNNURM are at annexure-I & II.